

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: WIG BROTHERS CONSTRUCTION PRIVATE LIMITED Date of Commencement of Liquidation: 06-01-2020; List of Stakeholders as on Date: 25-02-2021; Name of IP: Mr. Paramjeet Singh Bhatia; Last 5 digit of registration number: 11582

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				557072				NA
2	Liquidation costs incurred till date				737880				NA
3	Secured financial creditors	2	273003027	2	273003027				Annexure 3
4	Unsecured financial creditors	4	23969929	4	23969929				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	28	22850073	28	12845666		10004407		Annexure 6
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	9401525	3	3947511		5454014		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		37	329224554	37	315061085	0	15458421	0	